

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1680

ANSWERED ON:09.03.2007

FAKE COMPANIES

Khaira Shri Chandrakant Bhaurao;Patel Shri Kishanbhai Vestabhai;Shaheen Shri Abdul Rashid;Singh Shri Sugrib

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government is aware that large number of fake companies are registered in the country;
- (b) if so, the details thereof, State-wise;
- (c) the number of companies not filing their annual returns during the last three years, State-wise;
- (d) the number of companies struck off by Registrar of Companies during the said period, State-wise;
- (e) the number of companies closed during the said period;
- (f) the reasons for closure of companies;
- (g) the action taken by the Government against companies who have not filed their annual returns; and
- (h) the steps taken by the Government for revival of closed companies?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (h) The information is being collected.